

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MILLENNIUM WIRES PRIVATE LIMITED Date of Commencement of Liquidation: 14-03-2019; List of Stakeholders as on Date: 14-09-2023; Name of IP: Mr. Subhash Saini; Process Number: 1; Last 5 digit of registration number: 11241

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		291665						NA
2	Liquidation costs incurred till date		2489080						NA
3	Secured financial creditors	1	602769045	1	515403909		87365137	0	Annexure 3
4	Unsecured financial creditors	1	149100983	1	149058164		42819	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	247932552				247932552	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	1002583325	2	664462073		335340508	0	